

GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT

ORDERS BY THE GOVERNOR

NOTIFICATION

Dated Shillong the 20<sup>th</sup> June, 2016.

No LJ(A) 21/71/Pt./59-In continuation of this Department's letter No. LJ (A) 21/71/264 dt. 15.12.2015 and LJ (A) 21/71/265 dt. 15.12.2015 the headquarter of Dr. Bhagawati Prasad Todi, Advocate General for Meghalaya will be at Gauhati and the headquarter of Shri P. Niroop, Additional Advocate General, Meghalaya will at Delhi respectively.



(L.M. Sangma)

Special Secretary to the Government of Meghalaya,  
Law Department.

Memo No. LJ(A) 21/71/Pt./59-A

Dated Shillong the 20<sup>th</sup> June, 2016.

Copy forwarded to:-

1. The Principal Secretary to the Governor of Meghalaya, Raj Bhavan, Shillong.
2. The Private Secretary to Chief Minister/Dy. Chief Ministers/Ministers, Shillong.
3. The Private Secretary to Chief Secretary, Meghalaya
4. Dr. Bhagawati Prasad Todi, Advocate General (Designate) Govt. of Meghalaya C/o High Court of Meghalaya.
5. The Accountant General, (A&E) Meghalaya, Shillong.
6. The Registrar General, High Court of Meghalaya, Shillong.
7. Registrar, High Court of Meghalaya, Shillong.
8. Shri P. Niroop, Additional Advocate General, Meghalaya, High Court of Meghalaya, Shillong.
9. The Senior Government Advocate, Meghalaya, High Court of Meghalaya, Shillong.
10. The President, High Court Bar Association, Shillong.
11. All Deputy Commissioners.
12. All District & Sessions Judges.
13. All Chief Judicial Magistrates.
14. All Sub-Divisional Officers (Civil)
15. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
16. The Secretary, Meghalaya State Law Commission, Shillong.
17. The Director of Printing & Stationery, Govt. of Meghalaya for favour of publication of the above notification in the next issue of the Meghalaya Gazette.
18. All Administrative Departments.
19. All Heads of Department.
20. Law (B) Department.
21. The Treasury Officer, Shillong North Treasury/South Treasury, Shillong.
22. DEO, Law Department.
23. Guard File.

By order etc...



Special Secretary to the Government of Meghalaya  
Law Department